

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 2217
TO BE ANSWERED ON 29.11.2016

Man-Animal Conflict

2217. SHRIMATI P.K. SREEMATHI TEACHER:
SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of incidents of man animal conflict and death due to such conflict during the last three years and the current year, animal and State-wise;
- (b) whether it is a fact that the increased incidents of man-animal conflicts is due to the wild animals leaving the forests and entering human habitations;
- (c) if so, the steps taken by the Government to keep the wild animals inside the forest area;
- (d) whether any funding assistance has been sought by the States including Kerala to address the issues including creation of safe zone for tigers and elephants; and
- (e) if so, the details thereof and the action taken thereon, State-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ANIL MADHAV DAVE)

- (a) Incidence of man-animal conflict and death due to such conflict are reported in various parts of the country from time to time. However, as the management of forest and wildlife is the responsibility of State Governments, State-wise and year-wise data of such incidents are not collated the Ministry.
- (b) Species like blue bull, monkeys, leopards are known to be present at forest fringes and human habitats. Changing crop pattern adjoining the forest areas and movement of wild animals are some of the important reasons of incidences of man-animal conflicts.
- (c) The Central Government provides financial assistance to State/Union Territory Governments under the Centrally Sponsored Schemes of Integrated Development of Wildlife Habitats, 'Project Tiger' and 'Project Elephant' for management of wildlife and its habitats in the country. The activities

supported under the scheme *inter-alia* include construction/erection of physical barriers, such as barbed wire fence, solar powered electric fence, bio-fencing using cactus, boundary walls etc. to prevent the entry of wild animals into crop fields; improvement of wildlife habitat of wild animals by augmenting the availability of food and water in forest areas to reduce the entry of animals from forests to habitations; payment of *ex-gratia* relief to the victims of wild animal attacks and depredation; and setting up of anti-depredation squads to drive away problematic animals.

The Ministry, with financial assistance from Ad-hoc Compensatory Afforestation Fund Management and Planning Authority (CAMPA), has formulated a scheme to provide assistance to the States for ‘Augmentation of Fodder and Water in Protected areas/Forest Areas’, aimed at improving habitat in the areas by making provision for augmenting grass, fodder and water to the wild herbivores which would decrease the frequency of wild animals coming out of forest in search of food and water and subsequent conflict situations.

- (d)&(e) Yes sir. Proposals have been received from the State Government of Kerala, Jammu & Kashmir, Nagaland and Tamil Nadu for financial assistance to address man-animal conflicts. The Ministry, after examining the proposals has released the funds under the Centrally Sponsored Schemes of ‘Integrated Development of Wildlife Habitats. Details of funds released are as under:

(Rs. in lakh)

Name of the State	Years	
	2015-16	2016-17
Kerala	154.66	130.21
Nagaland	150.20	0
Jammu & Kashmir	354.00	0
